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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN.NO. CA 1245/88

All India Telegraph Engineering Employees
Union Linestaff and Class IV, New Delhi- Applicants

Vs.

Union of India Respondents

For the applicants None.

For the respondents Shri A.K.Sikri, Counsel

Heard the learned counsel for the respondents.
This application was admitted on 19.9.1988. Thereafter,
the applicants have not entered appearance in person
or through their counsel on 29.11.1988, 24.2.1989, 5.5.1989,
2.6.1989, 8.6.1989 and 5.7.1989. It appears that the
applicants are not interested in pursuing this case.
The application is, therefore, dismissed in default
and non-prosecution.

(Signature)
(P.C.JAIN)
MEMBER
6.7.89

(Signature)
(P.K.KARTHA)
VICE CHAIRMAN
6.7.1989